

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 617(ND) 2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE COMPANY: Shubham Freight Pvt. Ltd. Vs. Integrated Caps Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Ms. Spandana Gunda, & Ms. Neha Rai, Advocates		
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	For the Respondent:	Mr. Kanav Dev Sharma, Advocate		
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ORDER

Despite opportunities, the Respondent have failed to file their reply.

Ld. Counsel for the Respondent prays for one more opportunity.

In the interest of justice last opportunity is granted to him to file the reply before the next date with an advance copy to the opposite side.

To come up on 7th February, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)